

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 244
148(ND)/2016

CA-409/2022, IA(CA)-322/2022, CA-485/2022

IN THE MATTER OF:

Anil Kumar Jain & Anr.

... Applicant/Petitioner

Versus

Vardhman Roller Flour Mills Pvt. Ltd. & Ors. ...

Respondent

Under Section: 241-242 Comp. Act.

Order delivered on 02.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Anjaneya Mishra

For the Respondent : Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma, Adv. Varun Pandit, Adv. Rishabh Arora. Adv. Yash Dhawan

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 05.04.2024.

Sd/-
(COURT OFFICER)